

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 2957
ANSWERED ON 5TH DECEMBER, 2019

ACCESSIBLE MOBILITY SYSTEM

2957. DR. MANOJ RAJORIA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has devised policies for ensuring affordable efficient and accessible mobility system in the country and if so, the details thereof;
- (b) the initiatives taken by the Government for ensuring that adequate ecosystem is provided prior to adopting new technologies in mobility;
- (c) whether the needs of the differently-abled commuters have been kept in mind while developing urban mass mobility system ; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) : Urban transport being a State Subject is dealt by respective State Governments. Ministry of Housing & Urban Affairs has issued National Urban Transport Policy, 2006, Metro Rail Policy, 2017 and Transit Oriented Development Policy, 2017 for the guidance of states which emphasize on affordable, efficient and accessible mobility system. The recent amendment in Motor Vehicles Act, 1988 also facilitate the States to create schemes for strengthening Urban Transport. The Act has provisions to facilitate Divyang by allowing motor vehicles to be converted to adapted vehicles with post-facto approval and facilitating licence to drive adapted vehicles.
